

SUPREME COURT OF INDIA

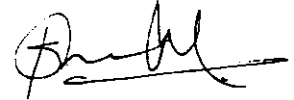
C I R C U L A R

F.No.16/CDSA/2021/2

New Delhi,
February 19, 2021

Registry vide Circular F.No.16/CDSA/2021/1 dated January 11, 2021 (placed below) had requested all the Senior Advocates to upload their particulars in connection with creation of database on new e-filing module of Supreme Court of India, by accessing the link <https://anu.sci.gov.in/dscr> latest by January 31, 2021.

Acceding to a number of requests for granting more time to upload the information, it has been decided to extend the time for purpose of uploading information. Accordingly, requisite information can now be uploaded by Senior Advocates, upto **Saturday, March 27, 2021.**



[Pardeep Kumar Sharma]
Registrar

Committee for Designation of Senior Advocates

Copy to:-

- 1 The Acting Secretary, Supreme Court Bar Association with a request to place it on the Notice Board of SCBA.
- 2 The Secretary, Supreme Court Advocates-on-Record Association with a request to place it on the Notice Board of AoR Association.
- 3 Computer Cell (for uploading on website)
- 4 Registrar-General of all High Courts for information and necessary action.
- 5 All concerned.